

by providing funds and commodities as per their project implementation plans under National Rural Health Mission. However, the programme is primarily being implemented through the State/UT Governments.

(d) and (e) No technique of genetically engineered mosquitoes for vector control is currently available for use as a public health tool.

Decrease polio cases in the country

887. SHRI T.M. SELVAGANAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that according to a World Health Organisation (WHO) report, India is well on the way to eradicating the polio virus;

(b) if so, the details thereof;

(c) whether it is also a fact that there has been a sharp decrease in the number of polio cases reported this year; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) There is no report of the World Health Organization (WHO) mentioning that India is well on the way to eradicating the polio virus. However, at a recent meeting of the India Expert Advisory Group (IEAG) on polio eradication, which comprised of national and international experts in the field of epidemiology, paediatrics and public health and representatives of global partners in polio eradication - Rotary International, WHO, CDC and UNICEF, it was concluded that the epidemiological, genetic, serological, operational and technical evidence show that India is on right path to polio eradication. In 2010, India has the lowest ever polio transmission levels, especially during the high transmission season, amidst high quality surveillance.

(c) and (d) Yes. It is a fact that there has been a sharp decline in the number of polio cases reported this year. There are 39 polio cases in the country as on 03.11.2010 compared to 568 polio cases in the corresponding period of 2009.

Revival of Scooters India Ltd.

888. SHRI MOHAMMED AMIN:

SHRI JAI PRAKASH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the revival process of the Scooters India Limited (SIL) is being carried out without taking the unions/association into confidence;

(b) whether they are not being called even in the hearings of Board for Industrial and Financial Reconstruction (BIFR);

(c) if so, the reasons therefor;

(d) whether there is any proposal to hand over SIL management/ownership to a Private Company, without consulting the unions/association; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) As per the information furnished by Scooters India Ltd. (SIL), the company has regularly held meeting with the Unions and Association in connection with the Business Plan for revival of the company.

(b) and (c) Board for Industrial and Financial Reconstruction (BIFR) is a statutory body established under an Act of Parliament and as such notice to various stakeholders for attending hearings is issued by BIFR. Further BIFR in its hearing held in October, 2010 has directed SIL to verify and intimate the recognized unions of the company for their attending the next BIFR hearing on 24.2.2011.

(d) No, Sir.

(e) Question does not arise.

Rise in fake currency transactions

889. SHRIMATI GUNDU SUDHARANI: Will the Minister of FINANCE be pleased to state:

(a) whether transactions in fake currency notes have zoomed to 250 per cent growth during the last year *i.e.* 2009-10 as compared to 2008-09;

(b) whether most of such transactions are detected in private sector banks; and

(c) how Government is thinking of minimizing this menace?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) As per the information furnished by National Crime Record Bureau (NCRB), the details of total number of fake notes seized/recovered and its value during 2008, 2009 and 2010 (upto 8th November, 2010) is as under:

Year	Total (no. of pieces)	Total value (in Rs.)
2008	6,65,976	25,88,79,622
2009	6,11,595	22,97,74,737
2010 (8.11.2010)	4,51,634	20,41,50,414